

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**(IB)-667(ND)2019**

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2019.**

**NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd.V/s. M/s. Red Topaz Real Estate Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

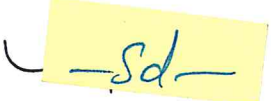
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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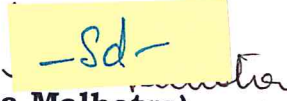
**Present: Mr. Sanjay Goswami and Mr. K. Bhimraj Achary, Advocates for the Petitioner**  
**Mr. Divyam Agarwal, Advocate for the Respondent**

**ORDER**

Mr. Divyam Agarwal, Advocate has put in his appearance on behalf of the Corporate Debtor. She prays for some time to file his reply. Let the same be filed.

To come up for arguments on 10<sup>th</sup> May, 2019.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**